

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Preparation of Orders/Judgments.

CIRCULAR

No: 04 of 2023/RG/GS

Dated: 22/08/2023

It has been observed that the final orders/judgments do not contain the full particulars/names of the parties of the relevant case.

It is therefore impressed upon all the Secretaries/Private Secretaries and Stenographers of the High Court that henceforth the final orders/Judgments shall contain full particulars/names of the parties of the relevant case.

By Order

[Handwritten Signature]
22/08/23

(Shahzad Azeem)
Registrar General

No: 35179-200/RG/GS

Dated: 22/08/2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Registrar Judicial, High Court Wing Jammu/Srinagar for information and with the request to circulate the same among all the concerned for compliance.
- ✓ 5. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

[Handwritten Signature]
22/08/23
Registrar General